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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ EX.P. 22/2021
RAVI SAWHNEY & ORS.

.....Decree Holder
Through: Mr. Imran Moulaey, Mr. Naman
Joshi, Mr. Rahul & Ms. Ritika Vohra,
Advs.

versus

RAMESH KOHLI & ORS.

.....Judgement Debtor
Through: Mr. Ravi Kapoor & Ms. Shaziya,
Advs. for JD No. 1(a) to 1(c).
Ms. Srishti Choudhary, Adv. for
JD-2(a)(b)(c). (Through VC)
Mr. Vidur Bhatia & Mr. Eleen Grg,
Advs. for JD No. 3 to 5.

CORAM:
JOINT REGISTRAR (JUDICIAL) MS. BHAWANI SHARMA

ORDER
04.07.2024

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File is placed before this Court vide office note dated 02.07.2024 of the Hon'ble Court for release of balance interest in terms of order dated 28.05.2024.

There is no representation on behalf of JD No. 7 today.

Renotify on 23.07.2024.

BHAWANI SHARMA
JOINT REGISTRAR
(JUDICIAL)

JULY 4, 2024/Ni